

STATEMENT *re.* AUROVILLE (EMERGENCY PROVISIONS) AMENDMENT ORDINANCE, 1987

[*English*]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Auroville (Emergency Provisions) Amendment Ordinance, 1987.

PROF. MADHU DANDAVATE (Rajapur) : I wish to point out to you—I don't want to speak on that—rulings given by various Speakers that on the eve of the session, the habit of issuing Ordinance should not be resorted to.

MR. DEPUTY SPEAKER : That item is over.

PROF. MADHU DANDAVATE : But no one is taking note of that.

SHRI P.V. NARASIMHA RAO : I will explain all the circumstances when the Bill comes up for discussion.

PROF. MADHU DANDAVATE : At least take note of that.

SHRI P.V. NARASIMHA RAO : I have taken note of it.

PROF. MADHU DANDAVATE : What is the use of Speaker giving ruling and you people never following it.

SHRI P.V. NARASIMHA RAO : It is not like that. There are very valid reasons. I will explain to the House when it come.

PROF. MADHU DANDAVATE : You don't exercise your authority, Sir, and that's why they go on indiscriminately using their Ordinance-issuing power. You should at least direct them to lay on the Table of the House the special reasons as to why it had to be done.

MR. DEPUTY SPEAKER : Now matters under Rule 377.

12.25 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Need for clearance of M.P. Government's request for conversion of Kalda Tribal Sub-Plan into Micro Project.

SHRI DAL CHANDER JAIN (Damoh) : Mr. Deputy Speaker, Sir, Panna district of Madhya Pradesh is a hilly and backward district. A special adivasi area called the Kalda region in this district consists of 117 villages. Besides this there are clusters of villages of Adivasi Communities in other areas of this district also.

The work on Kalda Adivasi sub-plan has been going on for the last 5 years but its result is as good as a drop in the ocean.

A proposal to change the Kalda Tribal Sub-Plan into a micro project for economic development of the Adivasis in this district has been sent to the Government of India for their approval. It may please be sanctioned at an early date.

[*English*]

- (ii) Demand for directing the Archaeological Survey of India to complete the deplastering of the Jagannath Temple in a scientific manner to save it from further deterioration.

SHRIMATI JAYANTI PATNAIK (Cuttack) : Sir, it is matter of great concern that the world-famous Jaganath temple, a majestic 65-metre high structure built in the 12th Century A.D. with all the richness and plasticity of Kalinga style of architecture is threatened with a huge load of dead plaster. It's swirly pinnacles, commanding the landscape for miles around, attracts innumerable tourists and devotees to the ancient pilgrim centre of Srikshetra, the holiest of all the sacred centres in the country. But due to poor maintenance, unscientific repair over the years and slow progress of conservation by the Archaeological Survey of India, it is falling apart.